

महसूस किया कि भ्रवकाश बिताने के लिए पहाड़ी स्टेशनों पर जाने वाले अपेक्षाकृत अधिक आय वर्ग के लोग होते हैं और अपनी रेल यात्रा के लिए सामान्य किराये का भुगतान आसानी से कर सकते हैं। समिति की सिफारिशों की जांच की गयी और सरकार द्वारा स्वीकार की गयी और यह विनिश्चय किया गया कि पहली फरवरी, 1981 से पहाड़ी स्थानों के लिए रियायती वापसी टिकट की सुविधा समाप्त कर दी जाय। वर्ष 1979 के दौरान पहाड़ी स्थानों के लिए जो रियायत दी गयी उस के कारण रेलों को 23.43 लाख रुपए की हानि हुई थी।

(ग) जी नहीं।

(घ) प्रश्न नहीं उठता।

Providing a stoppage of Dadar-Madras Express at Krishna

1521. SHRI R. K. MHALGI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Telugu Vikasa Mandali, Govdevi Road, Ambarnath (District Thana), Maharashtra has vide their letter No. TVM/95/80-81 dated 12th December, 1980, requested the Railway Minister to Halt the 11 Dn and 12 Up, Dadar-Madras Express at "Krishna" Railway Station (South Central Railway);

(b) if so, what decision has been taken by Government in this regard; and

(c) if not, when the same is likely to be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) Yes.

(b) The proposal for stoppage of 11/12 Dadar-Madras Express is under examination.

(c) Decision in this regard will be taken before the issue of April, 81 time table.

Memorandum against re-introduction of the Knor Brake system on E.M.U. stock

1522. SHRI R. K. MHALGI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact, that on or around 12th October, 1980, about 96 motormen of the Central Railway, (working in Bombay Sub-urban area) have submitted a memorandum to the General Manager, Central Railway Bombay, against the proposed re-introduction of the 'Knor' Brake system on E.M.U. stock of sub-urban services;

(b) the salient points of the said representation;

(c) what decision Government have taken in this connection with reasons thereof; and

(d) if not, when a decision is likely to be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) Yes.

(b) The salient points of the representation are as under:—

(i) The 'Knor Brake System' does not have the gradual release or application;

(ii) There are frequent failures of the Electro-Pneumatic and Auto Brake Systems;

(iii) The brakes do not come on immediately on moving the handle.

(c) and (d). The Government has asked the Research, Designs & Standards Organisation to look into these complaints and improve the equipment in consultation with the suppliers. A final decision will be taken on receipt of the report of RDSO.